

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURTS : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Rajender Kumar, EC - 70734642	Reader/Sr. JA in the Court of Sh. Dharendra Rana, Spl. Judge NDPS Act, North District, Rohini Courts, Delhi.	Branch In-Charge/Sr. JA in Admn. Branch-III & Bail Section, North District, Rohini Courts, Delhi.
2.	Sh. Subhash Chander Saini, S/o Sh. Suraj Bhan, EC - 86010627	Branch In-Charge/Sr. JA in Admn. Branch-I, II, III & Bail Section, North District, Rohini Courts, Delhi.	Branch In-Charge/Sr. JA in Admn. Branch-I & II, North District, Rohini Courts, Delhi.
3.	Ms. Amandeep Kaur W/o Sh. Jaspreet Singh EC - 29241834	PA in the Court of Ms. Shivali Bansal, ADJ-03, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Viplav Dabass, ASJ/Spl. FTC, North District, Rohini Courts, Delhi.
4.	Ms. Annu Kundra D/o Sh. Raj Kumar EC - 97435557	PA in the Court of Sh. Viplav Dabass, ASJ/Spl. FTC, North District, Rohini Courts, Delhi.	PA in the Court of Ms. Shivali Bansal, ADJ-03, North District, Rohini Courts, Delhi.
5.	Sh. Baldev Raj S/o Sh. Sant Ram EC - 14114	Ahlmad/JA in the Evening Court No. 2, North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JA in the Court of Sh. Deepak Dabas, ADJ-01, North District, Rohini Courts, Delhi.
6.	Sh. Sukhi Ram S/o Sh. Harnam EC - 88871391	Assistant Ahlmad/JA in the Court of Sh. Dharendra Rana, Spl. Judge, NDPS Act, North District, Rohini Courts, Delhi.	Ahlmad/JA in the Court of Sh. Dharendra Rana, Spl. Judge, NDPS Act, North District, Rohini Courts, Delhi.
7.	Sh. Sandeep Kumar S/o Sh. Kanwar Singh EC - 21369149	Ahlmad/JJA in the Court of Sh. Dharendra Rana, Spl. Judge, NDPS Act, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Dharendra Rana, Spl. Judge, NDPS Act, North District, Rohini Courts, Delhi.
8.	Sh. Jitender Kumar EC - 13796	Ahlmad/JA in the Court of Ms. Ekta Gauba Mann, PO MACT-01, North District, Rohini Courts, Delhi.	JA in Accounts Branch, North District, Rohini Courts, Delhi.
9.	Ms. Vinesh W/o Sh. Himanshu Yadav, EC - 15458279	Assistant Ahlmad/JA in the Court of Ms. Ekta Gauba Mann, PO MACT-01, North District, Rohini Courts, Delhi.	Ahlmad/JA in the Court of Ms. Ekta Gauba Mann, PO MACT-01, North District, Rohini Courts, Delhi.
10.	Ms. Kavita Mann W/o Sh. Sanjeev EC - 43696930	JJA in Office Pool, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Ms. Ekta Gauba Mann, PO MACT-01, North District, Rohini Courts, Delhi.

Note:-1. The above named officials are hereby stand relieved from their respective place of posting & further directed to join their transferee stations forthwith.

2. Sh. Rajender Kumar, Branch In-Charge/SJA in Admn. Branch-III & Bail Section (North) and Sh. Subhash Chander Saini, Branch In-Charge/SJA in Admn. Branch-I & II (North) shall look after the work of each other as a Link Branch In-charge in case any one of them happens to be on leave.

3. Sh. Sanjay Kumar Syal, Branch In-Charge/SJA in Judicial Branch & Purchase Cell (North) and Sh. Rakesh Kumar, Branch In-Charge/SJA in CMM Office & Evening Courts Cell (North) shall look after the work of each other as a Link Branch In-charge in case any one of them happens to be on leave.
4. Sh. Rajender Kumar, Branch In-Charge/SJA in Admn. Branch-III & Bail Section (North) shall also look after the work of Vigilance/Litigation/RTI/Hindi Section, in case Ms. Meenu Kocher, Branch In-charge of said branches happens to be on leave.
5. In case any of the two branch in-charges happen to be on leave on the same day, the senior most Branch In-Charge shall look after the work of all the branches as Link Branch In-Charge.
6. Sh. Pradsep Dabas (EC-44-114968), Ahimad/JA in Evening Court No. 2 shall also work in the Copying Agency, Rohini Courts, Delhi during forenoon Session of every working day, till further orders.
7. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official as per rules.

Seema Maini

(SEEMA MAINI)

Principal District & Sessions Judge

North District : Rohini Courts : Delhi.

No. 26616-661 F2N(2)/Admn./T&P/(North)/RC/2023

Dated, Delhi the 05/08/2023

Copy forwarded for information and necessary action to :-

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The Sr. AOJ/AOJ/Branch In-charge, Administration-I & II, Tis Hazari Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-I & II, North District, Rohini Courts, Delhi.
7. The Official concerned, North District, Rohini Courts, Delhi.
8. The Dealing Official, Admn. I, II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
9. The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
10. The Web-Site, Computer Committee, Rohini Courts, Delhi.
- ✓ 11. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
12. The Facilitation Center, Rohini Courts, Delhi.
13. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
15. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
16. Personal Office of the undersigned.

Seema Maini

Principal District & Sessions Judge

North District : Rohini Courts : Delhi.

26616-661